

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,
इलाहाबाद खण्डपीठ
(National Company Law Tribunal)
(Bench: Allahabad)

सी० पी० नं०/CP No. 98/ALD/2017

CANo. 79/ALD/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . २०.०९.२०१७ को सुनवाई
का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: *Gangestic Hotels Pvt Ltd*

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: *230/232 of the Companies Act of 2013*

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	<i>Sri J. Nagar</i>	<i>Senior Advocate</i>		<i>J. Nagar</i>
2	<i>Pratik J. Nagar</i>	<i>Advocate</i>		
3.	<i>M.K. BAGRI</i>	<i>OL Member</i>	<i>RD (NRI) to OLALD.</i>	<i>M.K. Bagri</i>

CP NO.98/ALD/2017, CA NO.79/ALD/2017

Sh. J. Nagar, Advocate for the petitioner. Sh. M.K. Bagri, OL for the Central
Government.

He seeks time on behalf of the RD to file representation affidavit. Hence, two
weeks time is granted.

The matter be listed on 10th October, 2017.

Dated: 20.09.2017

Sri H.P. Chaturvedi Member (Judicial)

Typed by:
Kavya Prakash